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भारत सरकार / Government of India

वित्त मंत्रालय / Ministry of Finance

राजस्व विभाग / Department of Revenue

केन्द्रीय उत्पाद शुल्क व सीमा शुल्क बोर्ड / Central Board of Excise and Custom

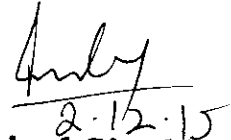
Room No.411, 4th Floor, Hudco Vishala Building,
Bhikaji Cama Place, New Delhi-110066.

Dated the 2nd December, 2015.

Subject: Relaxation of Recruitment Rules for the post of Tax Assistant
under Central Board of Excise & Customs.

The proposal for one time relaxation in Recruitment Rules for the
post of Tax Assistant under Central Board of Excise & Customs is
hereby circulated for seeking the comments of all stakeholders.

2. It is requested to offer the comments within a period of 15 days
from the date of issue of this communication.



(Rajpal Singh)

Under Secretary to the Government of India

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To

All concerned

(राजपाल सिंह / RAJPAL SINGH)
अधर सचिव / Under Secretary
वित्त मंत्रालय (राजस्व विभाग)
Ministry of Finance (Deptt. of Rev.)
भारत सरकार / Govt. of India
नई दिल्ली / New Delhi

Tax Assistant

It is observed that there are 333 vacancies in the grade in the promotion quota. The request for relaxation in educational qualification from 12th class to 10th class for promotion from the post of LDC to Tax Assistant may not be agreed to considering the fact that the educational qualification for direct recruitment is Graduation. Further, the duties of the post of TA comprise analysis of statistical data etc. The request for relaxation in the Data Entry Speed from 8000 to 5000 Key Depressions Per Hour for promotion from the post of LDC to Tax Assistant may be agreed to considering the fact that recently, the Staff Selection Commission has advised a relaxation in the data entry speed of 8000 KDPH to 5000 KDPH since very few candidates have passed the CGL-2013 under the Tax Assistant category. The request for reduction in typing speed of 35 words per minute in English to 30 words per minute in English for promotion from the post of LDC to Tax Assistant may not be agreed to for operational reasons.

The existing notified RRs of the post prescribe a qualifying service of 8 years for promotion from the post of LDC. It is suggested that a relaxation in qualifying service of four years is granted for promotion of Lower Division Clerk to the grade of Tax Assistant. The provisions of the RRs of the post of Tax Assistant before and after the proposed relaxation is as below:

Provisions in existing RRs	Revised provisions after granting relaxation
From the Lower Division Clerks who have rendered eight years of regular service in the Grade failing which four years of combined regular service in the grades of Lower Division Clerk and Havaldar shall be taken into consideration and should possess the following educational	From the Lower Division Clerks who have rendered eight years of regular service in the Grade failing which four years of combined regular service in the grade of Lower Division Clerk and Havaldar shall be taken into consideration and should possess the following

<p>qualification and experience namely;</p> <p>(a) 12th class or equivalent from a recognised Board or University;</p> <p>(b) Data Entry speed of 8000 key depression per hour for data entry work and passed the Departmental examination with typing speed of 35 words per minute in English or 30 words per minute in Hindi on computer.</p>	<p>educational qualification and experience namely;</p> <p>(a) 12th class or equivalent from a recognised Board or University;</p> <p>(b) Data Entry speed of 8000 key depression per hour for data entry work and passed the Departmental examination with typing speed of 35 words per minute in English or 30 words per minute in Hindi on computer.</p>
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